

Court had given a decision that the quota had not been finally determined by the Government. Hence they directed that the petitioners, who, according to the Department, had been appointed in excess of the quota should be confirmed and their *inter se* seniority adjusted according to law.

Some engineers whose interests were affected by the above decision filed an appeal before the Supreme Court, which directed that pending a final decision on the main issue of quota all promotions/confirmations etc. made should be on an *ad hoc* basis. Promotions have accordingly been made on *ad hoc* basis; but confirmations have not been made. The date of the Delhi High Court decision is 5th November, 1971.

मध्य प्रदेश की सिंचाई योजनाएँ

156. श्री आर० बी० बड़े : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश सरकार द्वारा प्रस्तुत सिंचाई की कितनी योजनाएँ केन्द्रीय जल तथा विद्युत् आयोग के पास विचाराधीन पड़ी हैं और ये योजनाएँ किस किस तारीख को पेश की गई थीं; और

(ख) इनके निपटान में विलम्ब के क्या कारण हैं ?

कृषि और सिंचाई मंत्रालय में उप मंत्री (श्री केदार नाथ सिंह) : (क) और (ख) सूचना सभा पटल पर रखे गए विवरण में दी गई है। [ग्रन्थालय में रखा गया। देखिए संख्या एच० टी० 8444/74]

Damage to Kharif Crop in States

157. SHRI P. M. MEHTA:

SHRI K. LAKKAPPA:

SHRI MAHADEEPAK SINGH SHAKYA:

SHRI BIBHUTI MISHRA:

SHRI RAMAVATAR SHASTRI:

DR. H. P. SHARMA:

SHRI TARKESHWAR PANDEY:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Union Government have admitted that the country is faced with a disappointing kharif harvest; and monsoons failure reported from many States have proved more disastrous than in 1972;

(b) if so, whether Union Government have assessed the extent of damage to the Kharif crop in these States where drought conditions have been reported; if so, extent of loss State-wise;

(c) whether the worst sufferer States are Gujarat, Orissa, Rajasthan, Madhya Pradesh, West Bengal and Assam; and

(d) steps taken by the Union Government to help these States?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) to (d). The information has been called for from the State Governments and it will be laid on the Table of the Sabha as soon as it is received.